Ministry. The Ministry has brought out Community Radio Compendium about functioning of CRS. As per the Compendium, CRS have made substantial progress in localizing the content of their broadcast by involving communities in script writing and production of programmes. CR stations have made significant progress in dissemination of information relating to issues such as health, agriculture, education, women empowerment etc. Details are available on Ministry's website <code>www.mib.nic.in</code> Ministry has not conducted any study about effectiveness of community radio stations.

(c) and (d) Under the guidelines approved for FM Radio Phase–III, Private FM radio permission holders shall be permitted to carry the news bulletins of All India Radio in exactly same format (unaltered), on such terms and conditions as may be mutually agreed with Prasar Bharati.

The broadcast pertaining to the following categories will be treated as non-news and current affairs broadcast and will therefore be permissible:-

- (a) Information pertaining to sporting events excluding live coverage. However live commentaries of sporting events of local nature may be permissible;
- (b) Information pertaining to Traffic and Weather;
- (c) Information pertaining to and coverage of cultural events, festivals;
- (d) Coverage of topics pertaining to examinations, results, admissions, career counseling;
- (e) Availability of employment opportunities;
- (f) Public announcements pertaining to civic amenities like electricity, water supply, natural calamities, health alerts etc., as provided by the local administration.

New Akashwani Stations

†584. SHRI RAM NATH THAKUR : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government has chalked out any plan to open new Akashwani stations in the country;
 - (b) if so, the details thereof; and
 - (c) the places in Bihar where they are proposed to be opened?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND

[†]Original notice of the question was received in Hindi.

BROADCASTING (COL. RAJYAVARDHAN SINGH RATHORE): (a) to (c) Prasar Bharati has informed that there is an approved scheme under the Twelfth Plan for setting up of 189 new AIR installations including 100 Watt FM Relay Centres. These 189 new installations also include 86 installations continued from Eleventh Plan to Twelfth Plan and 103 new installations proposed in the Twelfth Plan.

State-wise details including State of Bihar for setting up of new AIR installation are given in the Statement-I and the Statement-II (See below) respectively.

Statement-I

List of new AIR installations being setup in Continuing Scheme under Twelfth Plan

Sl. No.	Place	State	Power of FM Transmitter
1.	Anini*	Arunachal Pradesh	1 kW
2.	Baririzo	Arunachal Pradesh	100 Watt
3.	Bhalukpong	Arunachal Pradesh	100 Watt
4.	Boleng	Arunachal Pradesh	100 Watt
5.	Changlang	Arunachal Pradesh	1 kW
6.	Chayangtajo	Arunachal Pradesh	100 Watt
7.	Daporijo	Arunachal Pradesh	1 kW
8.	Gensi	Arunachal Pradesh	100 Watt
9.	Hayuliang	Arunachal Pradesh	100 Watt
10.	Khonsa	Arunachal Pradesh	1 kW
11.	Koyu	Arunachal Pradesh	100 Watt
12.	Mariang	Arunachal Pradesh	100 Watt
13.	Mechuka	Arunachal Pradesh	100 Watt
14.	Nampong	Arunachal Pradesh	100 Watt
15.	Palin	Arunachal Pradesh	100 Watt
16.	Raga	Arunachal Pradesh	100 Watt
17.	Rumgong	Arunachal Pradesh	100 Watt
18.	Sangram	Arunachal Pradesh	100 Watt

290	Written Answers to	[RАЈҰА SABHA]	Unstarred Questions
Sl. No.	Place	State	Power of FM Transmitter
19.	Sagalee*	Arunachal Pradesh	100 Watt
20.	Tuting	Arunachal Pradesh	100 Watt
21.	Yachuli	Arunachal Pradesh	100 Watt
22.	Yingkiong	Arunachal Pradesh	100 Watt
23.	Bakuliaghat	Assam	100 Watt
24.	Barpeta	Assam	100 Watt
25.	Dudnoi	Assam	100 Watt
26.	Golpara	Assam	1 kW
27.	Karim ganj	Assam	1 kW
28.	Lanka	Assam	100 Watt
29.	Lumding	Assam	1 kW
30.	Sarihajan	Assam	100 Watt
31.	Udalguri	Assam	100 Watt
32.	Green Ridge	Jammu & Kashmir	10 kW & 2X5 KW TV
33.	Himbotingla	Jammu & Kashmir	10 kW & 2X5 KW TV
34.	Nathatop	Jammu & Kashmir	10 kW & 2X5 KW TV
35.	Chingai*	Manipur	100 Watt
36.	Tamei*	Manipur	100 Watt
37.	Tamenglang	Manipur	1 kW
38.	Ukhrul	Manipur	1 kW
39.	Baghmara	Meghalaya	100 Watt
40.	Champhai	Mizoram	1 kW
41.	Chiahphuri	Mizoram	100 Watt
42.	Khawbung	Mizoram	100 Watt
43.	Kolasib	Mizoram	1 kW

Sl. No.	Place	State	Power of FM Transmitter
44.	Pukzing	Mizoram	100 Watt
45.	Tuipang	Mizoram	1 kW
46.	Vanlaiphai	Mizoram	100 Watt
47.	Zawnrgin	Mizoram	100 Watt
48.	Henima (Tenning)	Nagaland	100 Watt
49.	Meluri	Nagaland	100 Watt
50.	Phek	Nagaland	1 kW
51.	Wokha	Nagaland	1 kW
52.	Zunheboto	Nagaland	1 kW
53.	Amritsar	Punjab	20 kW
54.	Fazilka	Punjab	20 kW
55.	Chauntan hill	Rajasthan	20 kW
56.	Chungthang	Sikkim	100 Watt
57.	Dentam	Sikkim	100 Watt
58.	Gyalshing	Sikkim	100 Watt
59.	Lachen	Sikkim	100 Watt
60.	Lachung, Forest Guest House	Sikkim	100 Watt
61.	Mangan	Sikkim	100 Watt
62.	Namthang, Police Thana	Sikkim	100 Watt
63.	Soreng	Sikkim	100 Watt
64.	Yuksum	Sikkim	100 Watt
65.	Chowmanu	Tripura	100 Watt
66.	Damchhara	Tripura	100 Watt
67.	Gandachhara	Tripura	100 Watt
68.	Jolaibari	Tripura	100 Watt

292	Written Answers to	[RAJYA SABHA]	Unstarred Questions
Sl. No.	Place	State	Power of FM Transmitter
69.	Ambassa	Tripura	100 Watt
70.	Longtherai	Tripura	5 kW
71.	Nutan bazaar	Tripura	1 kW
72.	Sakhan	Tripura	100 Watt
73.	Silachari	Tripura	100 Watt
74.	Udaypur	Tripura	1 kW
75.	Vangmun (Bhangmun)	Tripura	100 Watt
76.	Diu	UT (Daman & Diu)	100 Watt
77.	Bageshwar	Uttarakhand	5 kW
78.	Champawat*	Uttarakhand	1 kW
79.	Dehradun	Uttarakhand	10 kW
80.	Gairsain	Uttarakhand	1 kW
81.	Haldwani*	Uttarakhand	10 kW
82.	Haridwar	Uttarakhand	100 Watt
83.	New Tehri	Uttarakhand	1 kW
84.	Balarampur	West Bengal	100 Watt
85.	Bardhwan	West Bengal	10 kW
86.	Basanti	West Bengal	100 Watt

^{*}Site not allotted.

Statement-II

List of New AIR installations being setup in New Scheme under Twelfth Plan

Sl. No.	Location	State	Power of FM transmitter
1.	Alagadda	Andhra Pradesh	100 Watt
2.	Bheemavaram	Andhra Pradesh	100 Watt
3.	Guntakal	Andhra Pradesh	100 Watt
4.	Hindupur	Andhra Pradesh	100 Watt
5.	Madanapalle	Andhra Pradesh	100 Watt

Sl. No.	Location	State	Power of FM transmitter
6.	Banka	Bihar	100 Watt
7.	Buxar	Bihar	100 Watt
8.	Gopalganj	Bihar	100 Watt
.9.	Jamui	Bihar	100 Watt
10.	Khagaria	Bihar	100 Watt
11.	Lakhisarai	Bihar	100 Watt
12.	Madhepure	Bihar	100 Watt
13.	Nawada	Bihar	100 Watt
14.	Siwan	Bihar	100 Watt
15.	Sonbarsha	Bihar	100 Watt
16.	Narayanpur	Chhattisgarh	100 Watt
17.	Amreli	Gujarat	100 Watt
18.	Botad	Gujarat	100 Watt
19.	Chhote Udaipur	Gujarat	100 Watt
20.	Dandi	Gujarat	100 Watt
21.	Dohad	Gujarat	100 Watt
22.	Modasa	Gujarat	100 Watt
23.	Morvi	Gujarat	100 Watt
24.	Patan	Gujarat	100 Watt
25.	Rapar	Gujarat	100 Watt
26.	Surendranagar	Gujarat	100 Watt
27.	Tharad	Gujarat	100 Watt
28.	Valsad	Gujarat	100 Watt
29.	Veraval	Gujarat	100 Watt
30.	Bhiwani	Haryana	100 Watt
31.	Jind	Haryana	100 Watt
32.	Godda	Jharkhand	100 Watt

294	Written Answers to	[RAJYA SABHA]	Unstarred Question:
Sl. No.	Location	State	Power of FM transmitter
33.	Bagalkot	Karnataka	100 Watt
34.	Bidar	Karnataka	100 Watt
35.	Chikmagalur	Karnataka	100 Watt
36.	GadagBetigeri	Karnataka	100 Watt
37.	Gangawati	Karnataka	100 Watt
38.	Kolar	Karnataka	100 Watt
39.	Renebenur	Karnataka	100 Watt
40.	Kayamkulam	Kerala	100 Watt
41.	Pathanamthitta	Kerala	100 Watt
42.	Badwani	Madhya Pradesh	100 Watt
43.	Burhanapur	Madhya Pradesh	100 Watt
44.	Gaderwara	Madhya Pradesh	100 Watt
45.	Khargone	Madhya Pradesh	100 Watt
46.	Khurai	Madhya Pradesh	100 Watt
47.	Kukdeshwar	Madhya Pradesh	100 Watt
48.	Murwara	Madhya Pradesh	100 Watt
49.	Narsinghpur	Madhya Pradesh	100 Watt
50.	Panna	Madhya Pradesh	100 Watt
51.	Piparia	Madhya Pradesh	100 Watt
52.	Seoni	Madhya Pradesh	100 Watt
53.	Shajapur	Madhya Pradesh	100 Watt
54.	Shyopur	Madhya Pradesh	100 Watt
55.	Achalpur	Maharashtra	100 Watt
56.	Barshi	Maharashtra	100 Watt
57.	Hingoli	Maharashtra	100 Watt
58.	Mahad	Maharashtra	100 Watt
59.	Nandurbar	Maharashtra	100 Watt

Sl. No.	Location	State	Power of FM transmitter
60.	Pandharpur	Maharashtra	100 Watt
61.	Rajapur/Rajpur	Maharashtra	100 Watt
62.	Sangamner	Maharashtra	100 Watt
63.	Satana	Maharashtra	100 Watt
64.	Shirdi	Maharashtra	100 Watt
65.	Sironch	Maharashtra	100 Watt
66.	Umarkhed	Maharashtra	100 Watt
67.	Washim	Maharashtra	100 Watt
68.	Kendrapara	Odisha	100 Watt
69.	Malkangiri	Odisha	100 Watt
70.	Nabarangpur	Odisha	100 Watt
71.	Phulbani	Odisha	100 Watt
72.	Bargarh	Odisha	100 Watt
73.	Abohar	Punjab	100 Watt
74.	Baran	Rajasthan	100 Watt
75.	Beawar	Rajasthan	100 Watt
76.	Bhadre	Rajasthan	100 Watt
77.	Bhilwara	Rajasthan	100 Watt
78.	Bhinmal	Rajasthan	100 Watt
79.	Bundi (TV site)	Rajasthan	10 kW
80.	Dungarpur	Rajasthan	100 Watt
81.	Hanumangarh	Rajasthan	100 Watt
82.	Jalore	Rajasthan	100 Watt
83.	Karanpur	Rajasthan	100 Watt
84.	Khajuwala	Rajasthan	100 Watt
85.	Pali	Rajasthan	100 Watt
86.	Phalodi	Rajasthan	100 Watt

296	Written Answers to	[RAJYA SABHA]	Unstarred Questions
Sl. No.	Location	State	Power of FM transmitter
87.	Raisinghpur	Rajasthan	100 Watt
88.	Sujangarh	Rajasthan	100 Watt
89.	Kumbakonam (HPT site)	Tamil Nadu	100 Watt
90.	Achampat	Telagana	100 Watt
91.	Davarkonda	Telagana	100 Watt
92.	Nalgonda	Telagana	100 Watt
93.	Nirmal	Telagana	100 Watt
94.	Ramagundam	Telagana	100 Watt
95.	Car Nicobar	UT (A&N islands)	100 Watt
96.	Auraya	Uttar Pradesh	100 Watt
97.	Deoria	Uttar Pradesh	100 Watt
98.	Etawah	Uttar Pradesh	10 kW
99.	Fatehpur	Uttar Pradesh	100 Watt
100.	Lalitpur	Uttar Pradesh	100 Watt
101.	Meerut	Uttar Pradesh	10 kW
102.	Naugarh	Uttar Pradesh	100 Watt
103.	Alipurduar	West Bengal	100 Watt

Death of minority labourers

585. SHRI ARVIND KUMAR SINGH:

SHRI NEERAJ SHEKHAR:

Will the Minister of MINORITY AFFAIRS be pleased to refer to answer to Unstarred Question 1368 given in the Rajya Sabha on 10th March, 2015 and state:

- (a) whether Government is aware that report of Electrical Inspector, photographs taken from accident site and letters from Gujarat Energy Transmission Corporation Ltd. (GETCO) officials forwarded to NCM along with complaints dated 15 July, 2014 by Minister/Ex. MPs, categorically established criminality and hold responsible the directors of the company from Rajkot for death of minority labourers due to negligence;
- (b) if so, the basis on which Government has concluded that no criminality has taken place;